

candidates in appointment to E.D. posts provided they fulfil the minimum eligibility conditions prescribed in this regard by the Department.

[Translation]

Opening of post offices in Rohtas district of Bihar

1331. SHRI CHHEDI PASWAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to open additional post offices in Bihar particularly in rural areas of Rohtas district; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. It is proposed to open 250 Branch Post Offices in Rural Areas of Bihar during the current year i.e. 1991-92, out of which 5 are proposed to be opened in Rohtas District.

(b) It is proposed to open Branch post offices at Mojari, Kohari, Sarai-Imalia, Narainpur and Bodarhi in Rohtas District, Bihar.

Expansion of telephone exchanges in Bihar

1332. SHRI CHHEDI PASWAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges in Bihar expanded during 1989-90 and 1990-91; and

(b) the number of telephone exchanges likely to be expanded during 1991-92?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of telephone exchanges in Bihar expanded during 1989-90, 1990-91 are 31 and 87 respectively.

(b) During 91-92 it is proposed to expand 106 telephone exchanges.

Central assistance to Bihar for control of water-logging

1333. SHRI CHHEDI PASWAN: SHRI RAM LAKHAN SINGH YADAV:

SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of WATER RESOURCES be pleased to state the details of Central assistance provided to Bihar for the control of water-logging in north Bihar during the last three years, year-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): No Central assistance for the control of water logging in North Bihar has been given. Six drainage schemes in the Command of Kosi and Gandak projects costing Rs. 42.39 crores were approved by Planning Commission for execution by the State Government from their Plan funds. As per the present policy, Central assistance is in the form of block grants and loans not attached to any sector of development or a project.

[English]

Facilities to Kashmiri migrants

1334. SHRI HARIN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the facilities provided to Kashmiri migrants by the Union Government;

(b) whether some instances of desecration/destruction of religious places have come to the notice of the Government; and

(c) the steps taken to protect the religious places?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) A statement is attached.